

**WRIT PETITION NO: 15682 of 2026**

Yuvajana Sramika Rythu Congress Party (YSRCP)
and another

...Petitioners

Vs.

The Union of India and others

...Respondents

Advocate for Petitioners : Mr S. Sriram, Senior Counsel assisted
by Mr Sai Saran Chodisetty

Advocate(s) for Respondent(s) : Mr Jupudi V K Yagna Dutt (Central
Government Counsel) for R.1 & R.2,
Mrs. S. Pranathi (Spl.GP) attached to
Office of Advocate General for R.4.

**CORAM : THE CHIEF JUSTICE LISA GILL
SRI JUSTICE R RAGHUNANDAN RAO**

DATE : 18th June, 2026

P C :

Mr Jupudi VK Yagna Dutt, learned Central Government Counsel, and
Mrs. S. Pranathi, learned Special Government Pleader attached to Office of
learned Advocate General, accept notices on behalf of respondent Nos.1 & 2
and 4 respectively.

Notice be issued to respondent No.3, for 13.08.2026.

Personal service on respondent No.3 is also permitted.

WP_15682_2026

Counter(s) by respondent Nos.1 ,2 & 4 be filed well before next date of hearing.

LISA GILL, CJ

R RAGHUNANDAN RAO, J

Vji